National Company Law Tribunal Allahabad Bench

CPNO. 39/ALD1 2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

NAME OF THE COMPANY: Share B. G. Ayuarved Bhavan Put Ltd VIS 120c SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act of 2013

SI. NO. Name Designation Representation Signature

1. Naveen Shu PCS B. G. G. Byorned Chr.

2. M. K. B. SKART OZ All of B.D. CHR.

3. Radeep SIMh Chr.

ROC Roberts

Rollador

Representation Signature

Representation Signature

RADCH ROLL

Rollador

Rollado

CP No.39/ALD/2017

Sh. Navin Pandey Advocate for the petitioner. Sh. M.K. Bagri OL for the Central Govt. He seeks time to file a representation affidavit on behalf of the R.D. (N.R.). Hence, three weeks is granted for the same.

The matter be listed on 13 November 2017.

Dated:11.10.2017

Sri H.P. Chaturvedi, Member (Judicial)

Sd-

Typed by: Md.Zaid